NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CP No.161/241/HDB//2017		
NAME OF THE COMPANY	Kandula Srinivasa Rao &Redson Consultancy Services Pvt Ltd & (02) others		
NAME OF THE PETITIONER(S)	Pentyala Swamy & Another		
NAME OF THE RESPONDENT(S)	Kandula Srinivasa Rao &Redson Consultancy Services Pvt Ltd & (02) others		
UNDER SECTION	241		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SVS Chawdary	Advocati	5050400 red 1/1.con 98660 10703	CON

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaan R-1	PCS	9849056652	L

Heard Shri SVS Chowdary, Learned Counsel for the Petitioner and Shri S. Chidamharam Learned Counsel for the Respondents no. 1 & 2 subject to furnishing true copies of the Petition . Post the case for final hearing on 10.10.2017. In the meanwhile the Learned Counsel for the Petitioner may serve notice to Respondents No. 3 & 4.

Member (T)

Member (I)

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